

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**IN THE MATTER OF:**

**CA(CAA)-76(PB)/2017**

**Jay Monesh Services Station Pvt. Ltd.**

.....Petitioner

**SECTION : UNDER SECTION 230-232 of the Companies Act, 2013.**

**Coram:**

**Order delivered on 29.06.2017**

**CHIEF JUSTICE M.M. KUMAR**  
**Hon'ble President**

**DEEPA KRISHAN**  
**Hon'ble Member (T)**

**For the Petitioner(s) :**

**For the Respondent(s) :**

**ORDER**

The matter has been called twice. However, no one has put in appearance in support of the petition. In the interest of justice, the hearing is deferred on 28.07.2017.

Sd/-  
**(CHIEF JUSTICE M.M. KUMAR)**  
**PRESIDENT**

Sd/-  
**(DEEPA KRISHAN)**  
**(MEMBER TECHNICAL)**

Vineet